

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 331 OF 2007

GANESHLAL

Appellant (s)

VERSUS

SHYAM

Respondent(s)

Date: 31/05/2013 This Appeal was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA  
HON'BLE MR. JUSTICE MADAN B. LOKUR  
(VACATION BENCH)

For Appellant(s) Mr. D.K.Pradhan, Adv. (Mentioned by)  
For Mr. S. Rajappa, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

As prayed, list after four weeks.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

|  
|Sr.P.A.

|Court Master

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